

Seventeenth Loksabha

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Title: Introduction of the Compulsory Sports and Physical Education and Infrastructure Development in Schools of Andaman and Nicobar Islands Bill, 2019.

SHRI KULDEEP RAI SHARMA (ANDAMAN AND NICOBAR ISLANDS): I beg to move for leave to introduce a Bill to provide for compulsory sports education from first standard to senior secondary level and provision of requisite infrastructure in schools of Andaman and Nicobar Islands and for matters connected therewith.

HON. CHAIRPERSON: The question is:

“That leave be granted to introduce a Bill to provide for compulsory sports education from first standard to senior secondary level and provision of requisite infrastructure in schools of Andaman and Nicobar Islands and for matters connected therewith.”

The motion was adopted

SHRI KULDEEP RAI SHARMA: Sir, I introduce** the Bill.